

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 4

COURT NO. : 1

31.07.2019

O.A./260/306/2017

A K PANDEY
-V/S-
M/O RAILWAYS

ITEM NO:31

FOR APPLICANTS(S) Adv. : Mr. D. K. Pattnaik

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant submitted that he has not received any information from the applicant long time. Ld. Counsel for the respondents submitted that applicant has been retired after getting promotion in the meantime.</p> <p>Hence, the OA is dismissed in default for non-prosecution on the part of the applicant. Registry to send a copy of this order to the applicant by post.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>